रिसर्च इन्स्टीट्यट, मैसूर स्थित टेनिय्रोका मकारोनी प्लांट ने, जिसकी दैनिक उत्पादन क्षमता एक टन की है, १ जनवरी, १६६३ से ३१ दिसम्बर, १६६३ तक की ग्रविध के बीच कुल कितने टेपिय्रोका मकारोनी का उत्पादन किया ?

# †[PRODUCTION OF TAPIOCA MACARONI

\*86. Shri V. M. CHORDIA: Will the Minister of Education be pleased to state the total quantity of tapioca macaroni produced between the period from 1st January, 1963 to 31st December, 1963 by the Tapioca Macaroni Plant at the Central Food Technological Research Institute, Mysore, which has a daily production capacity of one ton?]

शिक्षा मंत्रालय में उपमंत्री (डा॰ मनमोहन दास): १६६० में लोगों की पसंद का पता लगाने के बाद टेपिग्रोका मकारोनी के उत्पादन की रफ्तार धीमी कर दी गयी ग्रौर १६६३ में सिर्फ ४६१ किलोग्राम उत्पादन हुग्रा । प्लांट का इस्तेमाल ग्रनुसंधान ग्रौर विकास के दूसरे कामों में हो रहा है।

†[The DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (DR. MONO MOHAN DAS): After conclusion of consumers' acceptability trials in 1960, production of tapioca macaroni was slowed down and during 1963 only 491 kilograms were produced. The Plant is being used for other research and developmental work.]

# EXPENDITURE OF MINISTERS, MINISTERS OF STATE, ETC.

- \*87. SHRI BHUPESH GUPTA: Will the Minister of Home Affairs be pleased to state:
- (a) the total expenditure, including salary and allowances, perquisites, etc., of each of the Ministers and Ministers of State and Deputy Ministers for the year 1962;
  - †[ ] English translation.

- (b) whether any steps were taken to bring about a reduction of such expenditure; and
- (c) if so, the amount so saved, compared to the expenditure in the previous year?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFF-AIRS (SHRI R. M. HAJARNAVIS): (a) A statement giving the information. in respect of salary, sumptuary allowance, T.A. and D.A. for the year 1962-63 is attached. [See Appendix XLVI, Annexure No. 3.] The information in respect of prequisites is being collected and will be laid on the Table of the House.

- (b) Instructions already exist to the effect that expenses of Ministers are to be kept to the minimum.
- (c) The total expenditure on the items given in the statement during the year 1961-62 was Rs. 21,29,464 for 47 Ministers, while it was Rs. 21,61,003 during the year 1962-63 for 52 Ministers. The expenditure per Minister was, therefore, less during the year 1962-63, as compared with 1961-62.

QUARTERS FOR THE WORKER; OF HINDUSTAN INSECTICIDES LTD.

- \*88, SHRI M. C. SHAH: Will the Minister of Petroleum and Chemicals be pleased to state:
- (a) whether the newly-built quarters for the workers of the Hindustan Insecticides Ltd., at New Delhihave been occupied by them; and
- (b) the date on which these quarters became ready for occupation and the date on which they were actually occupied?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN):
(a) Yes, Sir.

(b) The quarters were finally handed over to the Company by the Central Public Works Department.

406

for occupation on the 19th August, 1963. The Company issued the allotment orders to the workers in batches between 8th October and 7th November, 1963, and occupation was allowed within 15 days of the allotment in each case.

#### PETRO-CHEMICAL INDUSTRIES

- \*89. Shri M. S. GURUPADA SWAMY: Will the Minister of Petro-LEUM AND CHEMICALS be pleased to refer to the reply given to Unstarred Question No. 144 in the Rajya Sabha on the 21st November, 1963 and state:
- (a) whether Government have taken any decision to establish the petro-chemical and allied industries around the Koyali refinery;
- (b) if so, what are the broad features of the scheme; and
- (c) whether any foreign assistance has been accepted in setting up these industries around the refinery?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN):
(a) Yes, Sir.

(b) and (c). The various petrochemical intermediates and derivatives to be manufactured in the Gujarat complex, as well as the quantum and terms of foreign assistance, are at present under examination and negotiations.

## Working Hours of Schools

- \*90. SHRI LILA DHAR BAROOAH: Will the Minister of Education be pleased to state:
- (a) what are the working hours of the staff in the Government Higher Secondary Schools and the Government-aided schools in Delhi; and
- (b) what are the working hours of the subordinate staff, viz. class 1V, etc., in such schools?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN): (a) and (b). A statement is laid on the Table of the Rajya Sabha.

#### STATEMENT

- (a) (i) Schools working in one shift only—
  - From 1st April to 30th September—8.00 A.M to 1-00 P.M.
  - From 1st October to 31st March of the year succeeding—10-00 A.M. to 4-00 P.M.
- (ii) Schools working in two shifts—

Morning shift (1st shift)—

- From 1st April to 30th September—7-00 A.M. to 12-00 NOON.
- From 1st October to 31st March of the year succeeding.—
  7-30 A.M. to 12-30 P.M.
- Evening Shift (Second shift)—
- From 1st April to 30th September—12-30 P.M. to 5-00 P.M.
- From 1st October to 31st March of the year succeeding.—
  1-00 P.M. to 6-00 P.M.
- (b) Excepting Chowkidars, the same working hours as prescribed for other staff working in the schools. Chowkidars remain on duty during the period when the schools are closed.

## भारत में मल्लविद्या

२४. श्री विमलकुमार मन्नालालजी चौरड़िया: क्या जिल्ला मंत्रो यह बताने की कृपा करेंगे कि भारत में मल्लविद्या के खेल को प्रोत्साहन देने के लिये क्या प्रयत्न किये जा रहे हैं?

### †[WRESTLING IN INDIA

24. Shri V. M. CHORDIA: Will the Minister of Education be pleased to state the steps that are being taken

<sup>†[ ]</sup> English translation.